

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/3020/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 7th May 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./2057(E), dtd. 30.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2022 with permission to leave the station, from the evening of 30.04.2022 till the morning of 04.05.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/3019/A, dated , 07-05-2022

Copy to:-

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pd.